

Securities Appellate Tribunal
IN THE COURT OF :-/Dr. C.K.G. Nair, Member - I
Coram -/Member - 1

CIVIL CAUSE LIST OF DATE :26/07/2018 AT 10:30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>Admission</u>				
1	SEBI Appeal	234/2018	Softrak Ventures Investments Ltd. Vs. BSE Limited	Mr. J. J. Bhatt, Advocate Mr. Tomu Francis, Advocate- i/b ELP
2	SEBI Appeal	235/2018	Golkonda Engineering Enterprises Ltd. Vs. BSE Limited	Mr. Prakash Shah, Advocate Mr. Tomu Francis, Advocate- i/b ELP
3	SEBI Appeal	241/2018	Panjon Limited Vs. BSE Limited	Prakash Shah, Advocate Mr. Vivek Shah, Advocate- i/b ELP
4	SEBI Appeal	242/2018	Fortune Foods Ltd. Vs. BSE Limited	Mr. Prakash shah, Advocate Mr. Tomu Francis, Advocate- i/b ELP
5	SEBI Appeal	243/2018	Sangam Healthcare Products Ltd. Vs. BSE Limited	Prakash shah, Advocate Mr. Tomu Francis, Advocate- i/b ELP
6	SEBI Appeal Lodg . No . 311/2018		Association of National Exchanges Members of India Vs. NSEIL and Anr.	Mr. P. N. Modi, Senior Advocate- i/b MDP Vikram Trivedi, Adv-i/b Am balaland Co, Ayan M.-AGM-SEBI

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<u>RA Hearing</u>				
7		Review App. No. 6/2 017 & Misc. App. No. 287/2017 in Appeal No. 17/2017	Panchanan Pradhan Vs. SEBI and Ors.	Mr. Prakash Chandra Sethi, Advocate A.Mehta, Adv.i/bJurisCorp, V.Agarwal, Adv.i/bSuvanLa w
<u>Admission Disposal</u>				
8	SEBI Appeal	6/2017	Debasis Padhy Vs. SEBI	Mr. Lalkishen Lakhani, Advocate Vishal Kanade, Adv. i/b Juris Corp

Debasis
25/7/18